NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 79(ND)15 CA. NO.

CORAM:

PRESENT:

SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016

NAME OF THE COMPANY: M/s. Sh. Rishu Monga V/s. M/s. Big Brands Research Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------------------|-------------|-----------------------|------------|
| 1. | INZUAIV | Adu. | For the Respondent | Viduali |
| 2 | WAMIKA TREHAN | Adv. | For petitioner | wanted har |
| 3. | AMAN BHALA | Adu. | | |

ORDER

Learned Counsels seeks two weeks time to prepare for the final arguments.

To come up on 06.10.2016.

(R. Varadharajan)

Member (Judicial)

59.1-

(Maharaj Krishan Hanjura) Member (Judicial)